IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA. No. 77(ND)/2016

IN THE MATTER OF:

M/S AEZ Infratech Pvt. Ltd.

....

PETITIONER

Vs.

M/s Somani Worsted Ltd. & Ors.

....

REPONDENT

SECTION:

Under Section 397/398

Order delivered on 21.07.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

For the PETIONER

:- Mr. Praveen Kumar, Advocate

Mr. P. Nagesh, Advoate

For the RESPONDENT

:- Ms. Astha Chawla, Advocate

Mr. Nikhil Mathru, Advocate

ORDER

Learned counsel for the parties are present and a request is made by the learned counsel for the petitioner for an adjournment.

Post the matter on 11th August 2017.

(DEEPA KRISHAN) MEMBER (TECHNICAL)

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Sdl-